Shri B. R. Bhagat: There have been several discussions and exchange of notes and the result is that the Orissa Government have submitted a revised estimate of their requirements which was considered by the Planning Commission. The Planning Commission have pointed out the financial and other implications as also, the ways and means position of the Orissa Government and the feasibility of paying the smaller intermediaries in bonds which may be paid in fewer instalments of 4 or 5 years. All these things have been sent to them and we are awaiting their reply.

Shri Sanganna: May I know wha was the original requirement of the Government of Orissa and the reasons why the Government of India required them to send a revised estimate?

Shri B. R. Bhagat: The original request was for a loan to the extent of Rs. 4 crores. This was on the basis of the total amount of money required for payment as compensation which was considered to be Rs. 8 crores. But this related to compensations of even those who were to be paid Rs. 3, 000 in cash although the compensation amount may be higher. The original proposal was that up to Rs. 3,000 each intermediary should be paid. This was considered not very fair. So, they were asked to submit another proposal and they submitted a proposal on the basis of the smaller intermediaries to be paid and the amount was reduced and they submitted a proposal for a loan of Rs. 2 crores.

Shri Sanganna: May I know whether the loan required by the Government of Orissa is supplementary to the loan they have raised for the payment of compensation to the zamindars and other intermediaries?

Mr. Speaker: Is it in addition to the loan which they have raised for paying compensation to zamindars and others?

Shri B. R. Bhagat: This has not been considered as to what form it will be; whether it will be given or not, nothing has been decided. So, I cannot give any reply.

Jet Aircrafts

*827. Shri Radha Raman: Will the Minister of Defenc be pleased to state:

- (a) the stage of negotiations with the British firm for the manufacture off et aircrafts in the country;
- (b) when Government hope to start this project and the amount to be invested; and

(c) whether technicians needed for this project are available in India?

The Minister of Defence Organisation (Shri Taygi): (a) to (c). It will not be in the public interest to disclose these details at this stage.

Shri Radha Raman: May I know if the Government will be able to tell us when these negotiations are likely to becompleted?

Shri Tyagi: As I have said, the negotiations are going on and it will not be in the public interest to talk about these negotiations.

Shri Joachim Alva: The Government is aware that in the matter of jets, the Germans had first originated the idea, it was improved by the U. K. during the war and revolutionised by U.S.S.R. In giving this order or in the negotiations which are going on with the British or it may be—the Minister may not give the name-may I ask whether they have surveyed and considered the best sources available?

The Minister of Defence (Dr. Katju): We are doing our best and we are surveying it in the most competent fashion possible.

Shri Karni Singhji: May I know whether Government has come to any decision with regard to the utilisation of the services of Prof. Tunk, a German Aircraft Designer who visited this country recently at the express invitation of the Defence Ministry?

Dr. Katju: We will do that; we will consider the matter.

Mr. Speaker: The question was whether consultations have taken place with German expert.

Dr. Katju: I say it will be very difficult to answer this question.

WRITTEN ANSWERS TOQUESTIONS राष्ट्रीय नमूना सर्वेक्षरा (नेज्ञसल सेम्पिल सर्वे)

*प्रश्०. भी श्रीनारायरणवास : क्या विक्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) चालू वर्ष में राष्ट्रीय नमूना सर्वेक्षण के सम्बन्ध में किस प्रकार का कार्य किया गया है ;
- (ख) किन-किन सर्वेक्षर्गों की रिपोर्टें तैयार की गई हैं और प्रकाशित की गई हैं ; और